2885

. .

_	(1	(2)	(3)
	15	Jammu and Kashmir	Information is
	16	Manipur .	3
	17	Tripura	Ňil
	18	D∈lhi .	Nil
	19	Pondicherry .	1
	2 5	Himachal Pradesh	21
-	2 I	Andaman & Nicobar Islands	No Primary Health Cen- res Estab-
	22	Laccadive, Minicoy & Amindivi Islands	lished.

Water Supply in Kerala

711. Shri A. K. Gopalan: Shri P. Kunhan:

Will the Minister of Health be pleased to state:

- (a) whether the Central Government have decided to finance the seting up of an investigation division to draw up water supply schemes in Kerala;
- (b) if so, whether this investigation division has been set up; and
- (c) what is the net outlay expected on this division?

The Minister of Health (Dr. Sushila Nayar): (a) Yes, a scheme for the setting up of Special Investigation Divisions in all States for assessment of rural water supply problem with 100 per cent financial assistance from the Government of India has been introduced in August, 1962;

(b) and (c). A Division has not yet been set up by the Government of Kerala but a proposal in this connection has been received and is under consideration.

Shortage of Medical Personnel in Delhi

712. Shri D. C. Sharma: Will the Minister of Health be pleased to state:

- (a) whether it is a fact that there is great shortage of doctors, nurses, pharmacists, radiographers and X-ray attendants in Delhi;
 - (b) if so, the reasons therefor; and

(c) the steps taken or proposed to be taken to train more men in the above avocations so that the **needs** of the capital are met?

The Minister of Health (Dr. Sushila Nayar): (a) to (c). There is no great shortage of medical personnel in Delhi although vacancies have been reported under some categories by the Corporation. These shortages may be due to the increasing demand for such personnel in the country, to cover which there is provision in the Third Five Year Plan, and training programmes for medical and paramedical personnel are being stepped up.

पंजाब, दिल्ली श्रौर उत्तर प्रदेश के लिये बिजली का संयुक्त संग्रह

७१३ थी भक्त दर्शन : क्या सिचाई श्रीर विद्युत मन्त्री १० श्रगस्त, १६६२ के अत्तर्राक्तिन प्रक्त संख्या ४६६ के उत्तर के सम्बन्ध में यह बताने की कुपा करेंग कि पंजाब, दिल्ली और उत्तर प्रदेश राज्यों के बिजली के संयुक्त संग्रह के बारे में इस बीच क्या प्रगति हुई है ?

सिंदाई श्रौर विद्युत मंत्रालय में राज्य मंत्री (श्री श्रलगेशन) : पंजाब श्रौर दिल्ली विद्युत प्रणालियों को संगकित युनिट के रूप में चलाने की सम्भाव्यता पर अध्ययन किया गया है । दिल्ली श्रौर उत्तर प्रदेश की प्रणा-लियों के सम्बन्ध में भी इसी प्रकार का अध्ययन अभी करना है ।

Violation of Foreign Exchange Regulations

714. Shri Ram Ratan Gupta: Shri Rameshwar Tantia: Shri Yashpal Singh:

Will the Minister of Finance be pleased to lay on the Table a statement showing the various fines imposed and the nature of offences of parties violating foreign exchange regulations since June, 1962?